

Projects pending with CAPART

*428. SHRI P. UPENDRA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether there is inordinate delay in clearing the projects by the Council for Advancement of People's Action and Rural Technology (CAPART);

(b) if so, the reasons therefor;

(c) the number of proposals of various States pending with CAPART, State-wise; and

(d) the time by which these projects are likely to be cleared ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) and (b) It has been reported by CAPART that generally there is no abnormal delay in clearing the projects by them. However, in a few cases, the delay occurs mainly because of the following reasons :

(i) Proposals received from the N.G.Os. are not formulated according to the prescribed guidelines and hence are required to be referred back.

(ii) Additional time consumed by the correspondence between the N.G.O. and CAPART for eliciting additional information or for seeking/providing clarification.

(iii) Delay in receipt of pre-funding appraisal reports from the monitors.

(e) A Statement giving state-wise details of the proposals pending with CAPART, as on 30.6.1998, is attached.

(d) CAPART has reported that the proposals pending with them are likely to be cleared by 31.12.1998.

Statement

State-wise Detail of the Proposals pending with CAPART as on 30.6.1998

Sl. No.	State/U.T.	No. of Proposals pending with CAPART
1	2	3
1.	Andhra Pradesh	1246
2.	Arunachal Pradesh	4
3.	Assam	64
4.	Bihar	464

1	2	3
5.	Delhi	19
6.	Gujarat	61
7.	Haryana	39
8.	Himachal Pradesh	49
9.	Jammu & Kashmir	19
10.	Karnataka	95
11.	Kerala	75
12.	Madhya Pradesh	48
13.	Maharashtra	55
14.	Manipur	107
15.	Meghalaya	5
16.	Mizoram	15
17.	Nagaland	19
18.	Orissa	434
19.	Punjab	1
20.	Rajasthan	261
21.	Tamil Nadu	269
22.	Tripura	10
23.	Uttar Pradesh	348
24.	West Bengal	1112
Total		4819

Provisional

Shatabdi Express Trains

*429. SHRI NARESH PUGLIA :
SHRI AMAR PAL SINGH :

Will the Minister of RAILWAYS be pleased to state :

(a) the criteria adopted for introduction of Shatabdi Express trains;

(b) whether several Shatabdi Express trains are incurring losses;

(c) if so, the reasons therefor;

(d) the total loss incurred on each route during each of the last three years;

(e) whether the Comptroller and Auditor General pointed out that the cost analysis of most of the Shatabdi Express trains have not been worked out by the Government;

(f) if so, the reaction of the Government thereto; and